

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1050 OF 2018 IN  
APPEAL NO. 205 OF 2017**

**Dated: 5<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Simhapuri Energy Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Sajan Poovayya, Sr. Adv.  
Mr. Hemant Singh  
Mr. Nishant Kumar

Counsel for the Respondent(s)

: Mr. Pratibhann S. Kharoda  
Ms. Jyotsna Khatri

Ms. Suparna Srivastava for R-2

**ORDER**

List the IA for further hearing on **06.09.2018.**

**(S. D. Dubey)**  
**Technical Member**  
*mk/tpd*

**(Justice Manjula Chellur)**  
**Chairperson**